

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.4/BB/2017	-	Admission	Rule-6 of I&B Code	M/s Vedha Marketing Corportion Vs.M/s GK Shelters Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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*H. Shivaraj*

*For the petitioner*

*H. Shivaraj*

Counsel for petitioner is present. Respondent party in person is present. They reported to the Tribunal that the matter is likely to be compromised. They requested time.

List it on 21.07.2017.



MEMBER (J)